

(d) whether the plots of land will be of uniform size and if not, why not; and

(e) the approximate cost of land per sq. yard after development?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) Levelling is in progress and preliminary action for undertaking other development works is in hand.

(b) No such estimate has been prepared.

(c) The main criteria are that the displaced person is already settled in Delhi, is gainfully employed and does not own a house of his own.

(d) Plots of 200, 400 and 800 square yards each will be developed to suit the needs of displaced persons belonging to different income groups.

(e) The figure will be known after the development has taken place.

#### Rural Electrification in Assam

**2067. Shri P. C. Borooah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have sanctioned a scheme for rural electrification of Assam;

(b) if so, the main demands of the State Government in respect of this scheme; and

(c) how far the same have been met by the Central Government?

**The Minister of State in the Ministry of Irrigation and Power (Shri V. Alagesan):** (a) Yes. Rural electrification schemes estimated to cost Rs. 25.50 lakhs have been approved for implementation in Assam during the Third Five Year Plan.

(b) and (c). As against an outlay of Rs. 9.18 lakhs proposed by the State Government for its Annual Plan 1963-64, the Planning Commission have recommended a provision of Rs. 2.18 lakhs.

The State Government reported expenditure of Rs. 12.6 lakhs in 1961-62 and of Rs. 10 lakhs approximately in 1962-63. No loan was sanctioned to the State Government in 1961-62. A loan of Rs. 4 lakhs was sanctioned in 1962-63.

#### Flood Control Schemes in Kerala

**2068. Shri P. Kunhan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kerala Government have submitted any flood control schemes during 1962-63 for the approval of Central Government;

(b) if so, the details thereof;

(c) the nature and extent of financial assistance asked for by the State Government in this connection; and

(d) the nature and extent of assistance so far given?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) and (b). Yes; the Government of Kerala had submitted two flood control schemes during 1962-63, namely, (i) Construction of flood banks in Bharatphuzha at Pollur costing about Rs. 2.13 lakhs and (ii) Construction of a regulator at Illikkal costing about Rs. 5.12 lakhs.

(c) The State Government had asked for a loan of Rs. 112.55 lakhs for financing expenditure on flood control and anti-sea erosion works during 1962-63. This assistance was asked for the entire flood control and anti-sea erosion programme and not specifically for the two schemes mentioned above.

(d) During 1962-63 a loan of Rs. 80 lakhs was granted for financing expenditure on approved flood control and anti-sea erosion schemes.

कोठार बांध

२०६६. श्री योगेन्द्र झा : क्या सिंचा और विद्युत् मंत्री २८ अगस्त, १९६२

के अतारंकित प्रश्न संख्या १८६२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) कोठार बांध के निर्माण में अब तक क्या प्रगति हुई है ; और

(ख) उसके कब तक पूरा होने की संभावना है ?

**सिचार्ड और विद्युत् मंत्रालय में राज्य-मंत्री ( श्री अलगेशन) :** (क) तथा (ख) कोठार बांध का निर्माण अभी आरम्भ नहीं हुआ है। इस समय योजना अनुसंधानाधीन है। हो सकता है कि इस जांच को पूर्ण करने के लिए लगभग दो वर्ष लग जाएं।

#### Rural Electrification in Andhra Pradesh

2070. **Shri E. Madhusudan Rao:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of villages in Andhra Pradesh which have been electrified upto December 1962 during the Third Plan period; and

(b) the number of villages to be electrified by the end of Third Plan period?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) and (b). The information is being obtained from the State Government and will be placed on the Table of the House in due course.

#### Family Planning Centres in Andhra Pradesh

2071. { **Shri E. Madhusudan Rao:**  
**Shri D. B. Raju:**

Will the Minister of Health be pleased to state:

(a) the number of persons benefited by the family planning programme in Andhra Pradesh so far;

(b) the number of family planning units in rural and urban areas as on 31-12-62; and

(c) the number of such units to be opened by the end of Third Plan period?

**The Minister of Health (Dr. Sushila Nayar):** (a) It is not possible to give the number of persons who have benefited from the family planning programme as contraceptives are available from the open market and even those who do not attend the Clinics or Centres benefit from the programme. Several lakhs of people are estimated to have benefited from the programme.

(b) The number of family planning units in rural and urban areas as on 31st December, 1962 are reported to be 213 and 64 respectively.

(c) The number of such units to be opened by the end of Third Plan are rural 400 and urban 200.

#### उत्तर प्रदेश प्राकृतिक चिकित्सा केन्द्र

२०७२. **श्री भक्त दर्शन:** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वाराणसी जिला (उत्तर प्रदेश) के वरबत गांव में पिछले कुछ वर्षों से प्राकृतिक चिकित्सा का जो केन्द्र चालू है उसे केन्द्रीय सरकार ने सहायता देना स्वीकार कर लिया है ;

(ख) यदि हां, तो उस केन्द्र की स्थापना तिथि, संचालन प्रणाली व अब तक की प्रगति पर प्रकाश डालने वाला एक विवरण सभा-पटल पर रखा जायगा ; और

(ग) उस केन्द्र को किन कार्यों के लिये किन शर्तों पर सहायता देने का निश्चय किया गया है ?

**स्वास्थ्य मंत्री (डा० सुशीला नायर):**

(क) जी हां।